

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

ITEM No.213  
Co.Appeal 26 of 2020

**Proceedings under Section 58,59 of Co.Act, 2013**

**IN THE MATTER OF:**

Mehul I Shah

.....Applicant

V/s

United Phosphorus Ltd & Ors

.....Respondents

**Order delivered on: 08/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Hetvi Sancheti, Adv.

For the Respondent : Mr. Nrupang Dholakia, PCS for R-1 & 2

**ORDER**

Re-list before the regular bench on 14.03.2024.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**